

FORM G (Re-issue)**INVITATION FOR EXPRESSION OF INTEREST FOR
MATRIX GAS & RENEWABLES LIMITED OPERATING IN RENEWABLE
ENERGY AT AHMEDABAD**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Matrix Gas & Renewables Limited PAN: AAHCG2065R CIN: U74999GJ2018PLC101075
2.	Address of the registered office	15th Floor, A Block, Westgate Business Bay, SG Road, Jivraj Park, Ahmedabad, Gujarat-380015, India.
3.	URL of website	https://matrixgas.org/cirp/
4.	Details of place where majority of fixed assets are located	Gujarat & Pune
5.	Installed capacity of main products/ services	Matrix Gas and Renewables Limited (MGRL) is engaged in the business of natural gas aggregation, like sourcing and marketing of natural gas, and engaged in the construction and development of renewable energy projects, including providing services in the solar industry. The company's services and solutions include gas aggregation, biogas, and solar.
6.	Quantity and value of main products/ services sold in last financial year	As per the latest Audited available Balance Sheet for FY 2023–24: Sale of Goods (including Natural Gas): ₹ 606.79 crores Sale of Services (Solar Power): ₹ 2.65 crores
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The requisite information can be downloaded from URL: https://matrixgas.org/cirp/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Detailed eligibility criteria for Resolution Applicants in terms of Section 25(2)(h) of the Code are provided in the Detailed Expression of Interest (EOI), which is available at the following URL: https://matrixgas.org/cirp/
10.	Last date for receipt of expression of interest	17-08-2026 [17 th August 2026]

11.	Date of issue of provisional list of prospective resolution applicants	27-08-2026
12.	Last date for submission of objections to provisional list	01-09-2026
13.	Date of issue of final list of prospective resolution applicants	11-09-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16-09-2026
15.	Last date for submission of resolution plans	16-10-2026 [16 th October 2026]
1.	Process email id to submit Expression of Interest	CIRPOFMATRIXGAS@minervaresolutions.com

FOR MATRIX GAS & RENEWABLES LIMITED

Sd/-

Minerva Resolutions LLP (Represented by IP Navneet Kumar Gupta)

Resolution Professional

Matrix Gas and Renewables Ltd.

IPE IBBI Registration No.: IBBI/IPE/0135/IPA-1/2022-23/50025

(AFA Valid till 30th June 2027)

IP IBBI Registration No.: IBBI/IPA-001/IP-P00001/2016-2017/10009

(AFA Valid till 30th June 2027)

Communication Address: LGF,108/109, Pocket 10, Lakeview Residency, Dhul Siras, Sector 23B, Dwarka, New Delhi, 110077

Registered Address: 10 Alipur Road, Civil Lines, New Delhi- 110054.

Date: 31-07-2026

Place: New Delhi